

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 10th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo,
Ms. Poorva Saigal,
Ms. Anushree Bardhay

Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta for R-1
Mr. P.N. Bhandari for Discoms

ORDER

We have heard the learned counsel for the parties.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js